

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3214
(To be answered on the 4th August 2016)
NEAR MISS AIRCRAFT INCIDENTS

3214. SHRI V. PANNEERSELVAM
SHRI SATISH KUMAR GAUTAM
SHRI RAJESH VERMA

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has taken note of the instances where two aircraft had come too close or aircraft had narrow escape due to technical snag;
(b) if so, the details thereof and the corrective steps taken by the Government in this regard;
(c) the details of near miss incidents where there were narrow escape of flights of various airlines including of Air India took place due to technical reasons or other reasons during the last three years and the current year, year-wise;
(d) whether the Government had conducted any enquiry into such incidents, if so, the details thereof and the action taken in each such case;
(e) whether the Government has formed a Committee to suggest measures for air safety; and
(f) if so, the details thereof along with the recommendations made by the said Committee and the action taken on these recommendations ?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

- (a) & (b) No such instances were reported where two aircraft had come too close or aircraft had narrow escape due to technical snag.
(c) In the last three year and including the current year number of air miss incidents reported are as under:

Year	No of Air miss
2013	23
2014	31
2015	25
2016 (upto 10th July)	17

(d) All the incidents are investigated by Airprox Investigation Board constituted by DGCA and these investigations are reviewed at DGCA, HQ for their completeness and process for implementation of recommendations.

(e) & (f) The Government has not formed any Committee to suggest measures for air safety. However, safety recommendations emanating from investigations of aircraft serious incidents are followed up for implementation with the concerned agencies by DGCA so as to prevent recurrence of similar serious incident.
